

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 641 OF 2025**

IN THE MATTER OF:

M. P. Singh

....PETITIONER

State of Uttar Pradesh & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 22.12.2025)

M. P. Singh

....PETITIONER

VERSUS

1. State of Uttar Pradesh
Through Principal Secretary, Environment, Forest and Climate Change,
Government of Uttar Pradesh,
17, Rana Pratap Marg, Lucknow, U.P. 226001
Email: pccf-up@nic.in (Respondent No.1)
2. District Magistrate, Lucknow
Room No 49, DM Office, Qaiserbagh, Lucknow
E-mail: dmluc@nic.in (Respondent No.2)
3. Divisional Forest Officer, Lucknow
Aranya Bhawan, 17, Rana Pratap Marg, Narhi, Civil Lines,
Lucknow, Uttar Pradesh 226001
Email: info@upforest.gov.in/ dfolucknow@upforest.gov.in (Respondent No.3)
4. Uttar Pradesh Pollution Control Board (UPPCB)
Through Member Secretary,
Building No. TC-12V Vibhuti Khand,
Gomti Nagar, Lucknow -226010
Email: ms@uppcb.in (Respondent No.4)
5. Central Pollution Control Board
Through Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in (Respondent No.5)
6. Uttar Pradesh Cooperative Sugar Mills Federation Ltd
Through its Managing Director
9-A, Rana Pratap Marg,
Lucknow - 226001, Uttar Pradesh
Email: Upsugarfed@yahoo.co.in/ comm.coop.up@gmail.com (Respondent No.6)